THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-131/2006/3401/A

From :-

Smti. Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Biprajit Roy,

District & Sessions Judge,

Cachar, Silchar.

Dated Guwahati, the

May, 2025.

Sub:-

Casual leave.

Ref:-

Your letter No. JCD.I/18/25/2638 dated 19.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 11.06.2025 as well as casual leave on 13.06.2025, along with station leave permission from the evening of 10.06.2025 till the morning of 16.06.2025, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-131/2006/3402/A, dated Copy to:

رل. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE

26.00.25